

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 124
CP No. (IB)- 42/95(1)/JPR/2022
Under Section 95(1) of IBC, 2016

In the matter of:

Volkswagen Finance Pvt. Ltd.

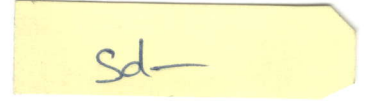
...Applicant/Financial Creditor

Versus

Yash Morani

...Respondent/Personal Guarantor

Due to paucity of time, the matter could not be taken up. Post the matter to
11.01.2023.



**(Prabhu Dayal Sewda)
Court Officer**

December 06, 2022